| Annexure-2 | | | | | | | | | | | | | | |
|--|----------|------------|-----------|----------|---------------------------|----------|------------|------------------|----------|------------|----------|-------------|-------|--|
| Name of the corporate debtor: Sharp Knife Company Pvt Ltd; Date of commencement of liquidation: 01.10.2019 List of stakeholders as on: | | | | | | | | | | | | | | |
| List of unsecured financial creditors | | | | | | | | | | | | | | |
| Sl. | Name of | Identifica | Details o | of claim | Details of claim admitted | | | | Amount | Amount | Amoun | Amount | Remar | |
| No. | creditor | tion No. | received | | | | | of | of any | t of | of claim | ks, if | | |
| | | | | | | | | continge | mutual | claim | under | any | | |
| | | | | | | | | | nt claim | dues, that | rejecte | verificatio | | |
| | | | | | | | | | | may be | d | n | | |
| | | | Date of | Amount | Amount | Nature | Amount | % share in total | | set off | | | | |
| | | | receipt | claimed | | of claim | covered by | amount of | | | | | | |
| | | | | | admitted | | guarantee | claims admitted | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | NA | | | | | | | |